

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 201**  
**CP-202/ND/2021**

**IN THE MATTER OF:**  
**Mr. Amar Pal Singh**

... **Applicant/Petitioner**

**Versus**

**Jay Ess Associates Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 169 of Companies Act**

**Order delivered on 15.03.2024**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Re-notified to 07.05.2024.

**Sd/-**  
**(COURT OFFICER)**